

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 6
(IB)-296(ND)2021

IN THE MATTER OF:

Jumoworld India Pvt. Ltd.

...

Applicant

Order under Section 59

Order delivered on 06.07.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rohan Jaitley, Mr. Akshay Sharma Advs.

For the Respondent :

ORDER

This is an application filed under Section 59 of the Code seeking voluntary liquidation of the company. Learned Counsel states that Income-Tax Department has given its NOC which is annexed with the application. Copy is also served on ROC. None appears and neither any response is filed. Notice to RoC.

List on **18.08.2021.**

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

UPASANA